

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:6039  
ANSWERED ON:03.05.2013  
COMPENSATION BY ONGC  
Kanubhai Patel Jayshreeben

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total area of land acquired from farmers by Oil and Natural Gas Corporation Limited (ONGC) during the year 2012-13, State/UT-wise
- (b) whether the ONGC has provided compensation and jobs to children of farmers whose land has been acquired for various projects; and
- (c) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): The State/UT-wise details of land acquired by Oil and Natural Gas Corporation Limited (ONGC) during 2012-13 are placed at Annexure-I.

(b) & (c): ONGC pays compensation to farmers whose land is acquired by ONGC for its operational activities.

As per extant guidelines vide Office Memorandum No.15/13/84-BPE(C) dated 03.12.1986 of Government of India on Land Acquisition and Rehabilitation Aspects any understanding, formal or informal, in regards to offer of employment to one member of every disposed family in the project was withdrawn.

ONGC thus does not provide jobs to the families/children of farmers whose land is acquired by ONGC for its operational purpose.

The details of compensation paid to the farmers by ONGC are placed at Annexure-I.